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OA 778/05-

Notes of the Registry

Orders of the Tribunal

Notice may be sent to all respondents by Regd. Post/A.D.

8/3/06

In app. 5-0 (J)

An Memo at F1-X for withdrawal of the O.A.

For orders-

B 18.5.06

Bench

Order dt. 19/05/06.

By filing a memo^{dated} 18/05/2006, the Applicant submits that he is not interested to proceed further in this matter and, therefore, he intends to withdraw this Original Application.

Mrs. U.B. Mohapatra, C. Sr. Standing Counsel is also present.

In the aforesaid view of the matter, this O.A. is disposed of being withdrawn.

18/5/06
Members (Adm.)

Copies of order. Dt 19/5/06 issued to Counsel for both sides.

23/5/06.